

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 171 OF 2017

Dated: 25th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

NTPC Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Venkatesh
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s)

: Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

Ms. Vasudha Sen
Ms. Aayushi Singh for R-6

Mr. R.B. Sharma for R-7

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **06.02.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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